

can easily have a half-an-hour discussion. If offhand every Member asks a question, I do not know how the Home Minister will be able to answer it.

SHRI HEM BARUA : It is not an off-hand question. The External Affairs Ministry had said about this matter that they had lodged a protest. Now, the Home Minister is part of the Central Government. For the Home Minister to say that he does not know anything about our frontiers is something very astounding.

MR. SPEAKER : Offhand if the hon. Members ask questions, the Home Minister does not have the information just now and so he cannot answer those questions. So, I think we may better give him time. Then, we shall be able to have a very useful discussion and he will be able to give us better information.

SHRI D. C. SHARMA : Does he not know about Junagadh ? Does he not know about Kashmir ? What does he want time for ?

MR. SPEAKER : Next question.

PAY SCALES OF CENTRAL GOVERNMENT EMPLOYEES

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- *782. **SHRI D. N. PATODIA :**
SHRI N. K. SANGHI :
SHRI RAGHUVIR SINGH SHASTRI :
SHRI HIMATSINGKA :
SHRI N. K. P. SALVE :

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Administrative Reforms Commission has suggested the rationalisation of pay scales of the Central Government employees;

(b) if so, the broad details thereof; and

(c) the decision taken by Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) The Administrative Reforms Commission has not yet submitted its report on matters relating to personnel administration.

(b) and (c). Do not arise.

SHRI D. N. PATODIA : It is a very peculiar way of giving answers. It is true that

the Administrative Reforms Commission have not submitted their final report. But, at the same time, a study group was formed by the commission for civil services. That study group has submitted its report and nothing prevents Government from taking into account the suggestions given by the Study Group without waiting for the final report.

Without going into the details of the matter, I would like to point out three basic very important suggestions made by the Study Group in their recommendations. The first suggestion is with regard to the constitution of civil services of India for manning higher managerial and technical staff. The second suggestion is that for the sake of improving discipline it is necessary to reorient the entire procedure, and for that purpose, they have suggested amendment of article 33 of the Constitution. The third suggestion is that the maximum age limit should be raised to 28 years for competitive examinations so that professional and technical graduates may be eligible for the examination. May I know whether without waiting for the final report of the Administrative Reforms Commission Government will take into account these very basic, important and valuable suggestions ?

SHRI VIDYA CHARAN SHUKLA : The study teams are appointed by the Administrative Reforms Commission and I do not think the commission would be happy if the Government short circuited it and started considering the study teams' reports, which are submitted to the commission. The commission has to take various things into account, consider the reports of the study teams and give an integrated report to us. The reports of the study teams are in the Parliament Library and we are awaiting the report of the commission. As soon as the considered opinion and the report of the commission is received by Government, I can assure the hon. member that we shall give our fullest consideration and take a decision on that.

SHRI D. N. PATODIA : Even the integrated reports submitted by the Commission, they take years to consider and every question is answered in the manner that "the matter is still under consideration." May I know whether this report of the study team has come to the notice of Government

and if that be the case, in what respects do the recommendations made by the study team seek to improve the pay scales of Central Government employees ?

MR. SPEAKER : He has said that it will be considered by the Commission. Before it is considered by the commission if the Government takes up the matter, why should there be the commission ?

SHRI D. N. PATODIA : After the report is submitted by the Commission, may I know within what period the Government will examine it and take a decision ?

SHRI VIDYA CHARAN SHUKLA : I have already said that we shall do so expeditiously.

श्री रघुबीर सिंह शास्त्री : सरकार ने समाजवादी समाज के सिद्धान्त को माना है, परन्तु सरकारी कर्मचारियों के न्यूनतम और उच्चतम वेतन-मानों में लगभग 1 से लेकर 40 तक का फर्क है। क्या मैं सरकार से आशा करूँ कि जब वेतनामनों को युक्तिसंगत करने का विचार हो रहा है तो क्या सरकार इस फर्क को मिटाकर इस तरह के वेतनमान बनायेगी कि जिसमें समाजवादी समाज के सिद्धान्तों की झलक मिले ?

श्री विद्याचरण शुक्ल : जब इन बातों पर हम विचार करेंगे, तब इन सब बातों का श्री ध्यान रखा जायगा।

SHRI HIMATSINGKA : If there is any useful suggestion given to the Government is there any difficulty in carrying it out simply because the final report of the commission has not come ?

SHRI VIDYA CHARAN SHUKLA : I have already replied to that.

SHRI S. M. BANERJEE : May I know whether it is a fact that this question of rationalisation of pay scales of Central Government employees has been entrusted to the Administrative Reforms Commission for minimising or reducing the pay scales of those employees ? May I know whether he is aware that today the pay scales of Central Government employees are below the subsistence level and whether the Government is likely to appoint any wage board or

a full-fledged commission to consider this question ?

SHRI VIDYA CHARAN SHUKLA : As usual, the hon. member's apprehensions are absolutely wrong. We have not submitted this matter to the commission to consider reducing the pay scales or any such thing. It is a report regarding personnel administration. All these things will be covered in that and as soon as the report is received, we shall consider it. (*Interruptions*).

MR. SPEAKER : Next question.

SETTING UP OF SCIENCE CENTRE IN DELHI

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*784. **SHRI BEDABRATA BARUA :**
SHRI R. R. SINGH DEO :
SHRI BAL RAJ MADHOK :

Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that a Science Centre is likely to be set up in Delhi with the help of U.S.S.R.:

(b) if so, the estimated cost of this Centre; and

(c) the main objective of setting up this Centre ?

THE MINISTER OF EDUCATION (DR. TRIGUNA SEN): (a) to (c). A Joint Committee of Indian and U. S. S. R. scientists has recommended that a Science Information Centre be set up in India in cooperation with the U. S. S. R. Academy of Sciences to service the needs of scientists, specialists and institutions of higher education. The main function of the Centre would be to make available literature on scientific knowledge and advances in U. S. S. R., and it should be located as a part of the Indian National Scientific Documentation Centre in New Delhi.

The details of the project have yet to be worked out.

SHRI BEDABRATA BARUA : There are only a few centres of excellence which appreciate the need for having well-equipped laboratories and also providing master scientists to guide research work in India. In view of that and in view also of the fact that international assistance at this stage, not only in regard to institutional aid but also aid in terms of supply of personnel may be of assistance to India, will the Government consider the question of securing co-operation of Soviet scientists in research work in